

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-507

Appeal No- 22/252/ND/2021

IN THE MATTER OF:

M/S ADRO Engineers Pvt Ltd

V/s

ROC

....Applicant

....Respondent

SECTION

U/s 252

Order delivered on 30.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

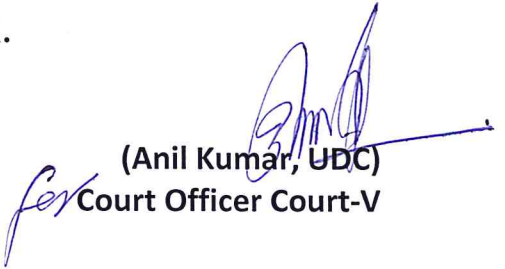
PRESENT:

For the Applicant :

For the Respondent :

ORDER

As one of the Members is on leave, adjourned to 27.04.2021.


(Anil Kumar, UDC)
Court Officer Court-V